THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRI S.R. BALASUBRAMONIYAN): (a) to (d) A large number of appointing authorities/disciplinary authorities at various levels in different ministries/departments/offices spread all over the country are competent to suspend the Government servants and to take disciplinary action against them. Information in this regard is not centrally maintained.

## Supply of Drinking Water in West Godavari District

\*36. SHRI V. HANUMANTHA RAO: Will the Minister of RURAL AREAS & EMPLOYMENT be pleased to state:

(a) whether representations have been made for protected drinking water supply schemes for Sc inhabited habitats in West Godavari district of Andhra Pradesh;

(b) whether Rajiv Gandhi National Drinking Water Mission has given any priority to provide protected drinking water to weaker sections in that District;

(c) whether there is any proposal to provide drinking water to the SC hamlets of Nagervasaopeta in Pulla Panchayat and Yedlagudem in Polavaram Panchayat in that District;

(d) if so, the steps proposed to expedite such specific work; and

(e) whether there has been tardy response from the State Government to queries from Rajiv Gandhi National Drinking Water Mission with regard to sending proposal for such Panchayats; if so, the action proposed?

THE MINISTER OF RURALAREAS AND EMPLOYMENT (SHRI K. YERRANNAIDU): (a) Yes, Sir.

(b) As per the guidelines issued for implementation of Accelerated Rural Water Supply Programme (ARWSP), atleast 35% of the annual allocation is to be incurred for providing safe drinking water to SC/ST population.

(c) and (d) The representation received for provision of drinking water to SC hamlets of

West Godavari district has been forwarded to the State Government of Andhra Pradesh to provide safe drinking water to these hamlets.

(e) The State Governments themselves are competent to implement drinking water schemes for SC/ST habitations and others. Proposals are not required to be sent to the Rajiv Gandhi National Drinking Water Mission.

## **Employment for All**

## \*37. SHRI RAJ NATH SINGH: SHRIMATI MALTI SHARMA:

Will the Minister of PLANNING AND PROGRAMME IMPLEMENTATION be pleased to state:

(a) whether there is any proposal under Government's consideration to provide employment to all the educated, uneducated, skilled and unskilled persons in the country, particularly in uttar Pradesh;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PRO-GRAMME IMPLEMENTATION (SHRI YOGINDER K. ALAGH): (a) to (c) The Eighth Five Year Plan envisaged generation of adequate employment opportunities to achieve near full employment level by the turn of the century. Government have decided that the Employment assurance scheme will be univeralised and extended to cover all blocks in the country in 1996-97 and 1997-98. The programmes of the Government aim at generating employment for all, including educated, uneducated, skilled and unskilled. Special employment programmes are in operation to provide supplementary employment both to the educated and uneducated persons in both rural and urban areas, which include IRDP, JRY/EAS in rural areas and NRY, PMIUPEP and UBSP in urban areas, and PMRY specifically for the educated, both in rural and urban areas. The State Governments are also involved in framing employment policies and programmes, within their own State plans.